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DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Hon. Members, I avail the opportunity to make a very special request to all of you. I urge all of you to plant minimum one hundred trees in a year. And, when the hon. Members do it, geographically well- spread out, it may not be much in numbers but, surely, it will send a very good message, which will be motivational and inspirational. I would be happy to be informed by the Members their performance on this count so that over the next one year, each of the Member engages in plantation of, at least, one hundred trees in his or her own right. Now, Prof. Manoj Kumar Jha.

Declining mental and physical health of children in the country

PROF. MANOJ KUMAR JHA (Bihar): Thank you, hon. Chairman, Sir, for allowing me to raise a very important issue which relates to the mental health of children in our

country. Also, to underline, this is my first Zero Hour submission being accepted since 7th of December, the beginning of this Session.

सर, एक ऐसे देश में, जहाँ अभी फिज़िकल हेल्थ को लेकर ही हमारे सामने सैकड़ों अवरोधक हैं, तो मानसिक रोग और मानसिक स्वास्थ्य से जुड़े मुद्दों पर और भी बाधाएँ हैं। सर, अगर हम सब अपनी शब्दावली का विश्लेषण करें, हम सब अपने विमर्श का विश्लेषण करें, तो मानसिक रोग को लेकर हमारे अंदर जो पूर्वाग्रह हैं, वे हमारी भाषा और हमारे भाव में प्रकट होंगे। माननीय सभापति महोदय, बच्चों के मानसिक स्वास्थ्य का मामला चिंता का विषय कोविड से पहले भी था, लेकिन कोविड के बाद की परिस्थितियों ने इसे और भी दुष्कर बना दिया है और मैं समझता हूँ कि इसका प्रसार बढ़ा दिया है। कोविड से पूर्व भी तकरीबन पाँच करोड़ बच्चे -- सर, अगर आप बड़े शहरों में देखें, तो आम तौर पर वहाँ हमारे पास सुविधाएँ उपलब्ध हैं, लेकिन छोटे शहरों या गाँवों में जाएं, तो मानसिक स्वास्थ्य के लिए कोई भी सुविधा उपलब्ध नहीं है। यह प्राथमिकता के बारे में एक ऐसी टिप्पणी है, जो टिप्पणी कतई उचित नहीं लगती है। माननीय सभापति महोदय, यूएन की रिपोर्ट के अनुसार, 13 प्रतिशत ड्रग एब्यूज वाले बच्चे 20 बरस से कम के हैं। यह सामूहिक चिंता का विषय होना चाहिए। इसके कारक बहुत हैं, जैसे गरीबी है, उत्पीड़न है, घर का माहौल है या पियर प्रेशर है, लेकिन जब इन तमाम चीज़ों के बीच एक परिवार में इस तरह का कोई केस आता है, तो वह कई तरह की चीज़ें देखता है, जैसे बच्चे खुदकुशी के ख्याल में रहते हैं, इसे कितने लोग कैप्चर कर पाते हैं? बच्चे या तो खुद को चोट पहुंचाने की कोशिश करते हैं या दूसरों को चोट पहुंचाने की कोशिश करते हैं। मैं समझता हूँ कि एक तरह का एग्रेसिव बिहेवियर और हैल्यूसिनेशन या डिल्यूज़न में रहना भी इसका प्रकटीकरण होता है। इसके साथ ही, दोस्तों और परिवार से अलग होने की एक मंशा होती है। माननीय सभापति महोदय, मेरा आपके माध्यम से सरकार से आग्रह है कि चाहे कोई भी सरकारें रही हों, सरकारों ने मानसिक स्वास्थ्य को अब तक उस गंभीरता से नहीं लिया है, जिस गंभीरता की इस मुद्दे को, इस कंसर्न को अपेक्षा थी। ...**(समय की घंटी)**...

सर, मैं एक दूसरा आग्रह करूँगा। जब हम मानसिक स्वास्थ्य में पहलकदमियों पर विमर्श करें, विचार करें, तो हमेशा हिन्दुस्तान की हकीकत को देखते हुए बड़े शहरों के अलावा छोटे शहरों और गाँवों तक पहुंचने की भी चेष्टा करें। सभापति महोदय, मेरे पास 12 सेकंड्स और हैं। इन 12 सेकंड्स में मैं तीसरा आग्रह यह करता हूँ कि कस्बे से लेकर जिले तक के सरकारी अस्पतालों में मानसिक रोग को डील करने की एक अलग व्यवस्था हो, तब शायद हम एक समेकित भारत का सपना पूरा कर पाएंगे और बच्चों का साथ दे पाएंगे, जय हिन्द!

श्री सकलदीप राजभर (उत्तर प्रदेश) : महोदय, मैं स्वयं को इस विषय से संबद्ध करता हूँ।

श्री कैलाश सोनी (मध्य प्रदेश) : महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

श्री नीरज शेखर (उत्तर प्रदेश) : महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

श्रीमती फूलो देवी नेतम (छत्तीसगढ़) : महोदय, मैं भी स्वयं को इस विषय से संबद्ध करती हूँ।

श्री जावेद अली खान (उत्तर प्रदेश) : महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

† جناب جاوید علی خان (اترپردیش): مہودے، میں بھی خود کو اس موضوع سے سمبڈ کرتا ہوں۔

श्री जयंत चौधरी (उत्तर प्रदेश) : महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

श्री राजमणि पटेल (मध्य प्रदेश) : महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I also associate myself with the mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the mention made by the hon. Member.

† Transliteration in Urdu script.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the mention made by the hon. Member.

SHRI AJIT KUMAR BHUYAN (Assam): Sir, I also associate myself with the mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the mention made by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI JAWHAR SIRCAR (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

SHRI A.A. RAHIM (Kerala): Sir, I also associate myself with the mention made by the hon. Member.

SHRI ABDUL WAHAB (Kerala): Sir, I also associate myself with the mention made by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the mention made by the hon. Member.

SHRI SANT BALBIR SINGH (Punjab): Sir, I also associate myself with the mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

SHRIMATI SULATA DEO (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

**Need to roll back the proposed amendment to Rule 6 of IAS (Cadre) Rules, 1954
relating to deputation of IAS officers to the Union Government**

SHRI JAWHAR SIRCAR (West Bengal): Sir, I thank you for giving me this opportunity to highlight a very important issue. This is about the proposed amendment to the All-India Service Cadre Rules. The amendment to Rule 6 of the IAS (Cadre) Rules, 1954 relating to deputation of IAS Officers to the Union Government will give absolute one-sided overriding power to the Centre in violation of the All-India Service Act and spirit. At the same time, one appreciates the fact that there is an acute shortage of IAS officers and among other service officers also at the Centre for various reasons, including the demands of the States. The submission that I am making is just with the help of a little data. In West Bengal, only 11 out of 280 officers have been deputed to work at the Centre. In Rajasthan, it is 13 out of 247. In Telangana, it is 7 out of 208. There is no political colour to it. It is an administrative requirement of the States. I have worked exactly half, 16 years in the Centre, and exactly half, 16 years in the State. So I know the situation.

Sir, today, in this opportunity before you, I submit it from that experience that an overview needs to be taken on the absolute numbers. You cannot pull the blanket on one side and expose your legs to mosquitoes or pull it over your legs and expose your face to mosquitoes. There is an overall shortage and one cannot go on with this tug of war. So, I submit to the Government that (a) do not transgress into federal relations in a one-sided manner; (b) appreciate the problem and (c) please take an